

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No.180/2020
in
O.A. No. 3060/2018
M.A. No.3423/2018**

Today this the 18th day of November, 2020
Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Dr. Hirdaya Hulas Nag
 S/o . s/o. Sh. Late Awadh Ram,
 Professor of GI surgery
 GIPMER, New Delhi
 r/o. C-119, Pragati Vihar Hostel,
 Lodhi Road, New Delhi – 110003.

...Applicant

(By Advocate: Dr. Ashwani Bhardwaj)

Versus

1. Ms. Preeti Sudan,
 Secretary, Ministry of Health and Family Welfare,
 Union of India, Nirmal Bhawan,
 New Delhi-110011.
2. Sh. Vikram Dev Dutt,
 Through Principal Secretary,
 Department of Health and Family Welfare
 Government of NCT of Delhi,
 9th Floor, Delhi Secretariat,
 New Delhi – 110 001.
3. Dr. Anil Kumar Agarwal,
 The Medical Director,
 GIPMER (G B Pant Hospital), New Delhi
 Administrative Block, GIPMER (GB Pant Hospital)
 1, Jawahar Lal Nehru Marg,
 New Delhi – 110002.

...Respondents

(By Advocates: Ms. Purnima Maheshwari and
 Ms. Geetanjali Sharma)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not implement the order of this Tribunal passed in MA. 1222/2020 in OA.3060/2018. It is represented that the respondents filed Writ Petition before the Hon'ble High Court of Delhi against the said order and the Writ Petition has been allowed.

2. In that view of the matter, the Contempt Petition is closed accordingly. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

/sd/akshaya4dec/

(Justice L. Narasimha Reddy)
Chairman